ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/32796/2026	BISWARANJAN SAHOO	DEEPAK KU SAHOO	RAJKANIKA /54 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
2	D-BLAPL/32801/2026	BAPI @ TAPENDU SARKAR	UMESH CHANDRA DORA	KALIMELA /203 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
3	D-BLAPL/32806/2026	PABITRA LAHAJAL	MANOJ KUMAR PANDA	AMPANI /63 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
4	D-BLAPL/32808/2026	SUMAN NANDA @ SUMAN KUMAR NANDA	DILLIP KUMAR PRADHAN	LAXMIJORE /197 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
5	D-BLAPL/32809/2026	TARJAN PRADHAN	MAHES DAS	TIKABALI /170 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
6	D-BLAPL/32811/2026	KENTA @ ARJUN @ PARAMANANDA NAIK	JUGALA KISHORE PANDA	KANIHA /415 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
7	D-BLAPL/32812/2026	BITU SONKAR KHATIK @ BITU KHATIK @ SONKAR	DIPTIREKHA NANDA	JHARSUGUDA /502 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
8	D-BLAPL/32818/2026	MANAS NAIK	JUGALA KISHORE PANDA	TALCHER TOWN /149 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
9	D-BLAPL/32822/2026	DIPAK KUMAR ROUTRAY @ DEEPAK KUMAR ROUTRAY	BISHNU PRASAD PRADHAN	BHUBANESWAR VIGILANCE /21 /2026	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
10	D-BLAPL/32824/2026	RASHMI RANJAN BHOLA @ SILU @ RASHMI RANJAN BHOL	BISHNU PRASAD PRADHAN	SPL.TASK FORCE /12 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
11	D-BLAPL/32827/2026	SIBA PRASAD TANGA	SUJIT KUMAR DAS	PIPLI /476 /2026	AOR20220001298C202600062
		VS	VS	()	
		STATE OF ODISHA		//	

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12	D-CMP/50449/2026	BHABANI SHANKAR @ BHABANI SANKAR NANDA	ANUPAM DASH	/ /	
		VS	VS	A.D.J.,RAIRANGAPUR(Mayurbhanj)	
		BIDESHI GIRI		RFA/0000020/2025	
13	D-CMP/50451/2026	PUSPANJALI MOHARATHI	SAMIR KUMAR MISHRA, (SR.ADV.)	/ /	
		VS	VS	()	
		ULLASH SAMANTARAY		//	
14	D-CMP/50496/2026	CHAKRA MEHER	KEDAR KUMAR DASH	/ /	
		VS	VS	()	
		KISHOR SAHU		//	
15	D-CMP/50522/2026	NALINI PRAVA SABAT	SUDHANSU SEKHAR JENA	/ /	
		VS	VS	()	
		SAILABALA SARANGI		//	
16	D-CMP/50560/2026	P.ISMILE	RAJU KUMAR SATAPATHY	/ /	
		VS	VS	()	
		KOTNI GOUTAM		//	
17	D-CONTC/50440/2026	VENKATESWARA EDUCATIONAL TRUST, BERHAMPUR,	ADV. GANJAM	/ /	
		VS	VS	()	
		MURALIDHAR SETHI, THE PRINCIPAL, GOVEMMENT AUTONOMOUS COLLEGE, PHULBANI, KANDHAMAL		//	
18	D-CONTC/50443/2026	ANJALI MISHRA	ADV.	/ /	
		VS	VS	()	
		JUGALESWARI DASH, DIRECTOR OF SECONDARY EDUCATION, ODISHA		//	
19	D-CONTC/50445/2026	DURYODHAN BEHERA	ADV.	/ /	
		VS	VS	()	
		ANU GARG, I.A.S		//	
20	D-CONTC/50470/2026	CHHABI BEHERA	ADV.	/ /	
		VS	VS	()	
		SANJAYA KUMAR SINGH, COMMNR. CUM SECY, FOOD SUPPLIES AND CONSUMER WELFARE DEPT.,ODISHA		//	
21	D-CONTC/50475/2026	MANJULATA DAS	ADV.	/ /	
		VS	VS	()	
		VISHAL DEV, ADDL. CHIEF SEC. TO GOVT. OF ODISHA, ENERGY DEPT., KHURDA		//	
22	D-CONTC/50523/2026	SABITA ORAM	SWAGAT KUMAR SAHU	/ /	AOR20220004593C202600050
		VS	VS	()	
		ASWATHY S,COMMISSIONER CUM SECRETARY HEALTH AND FAMILY WELFARE DEPTT.		//	
23	D-CONTC/50524/2026	KUNTI MUNDA	SWAGAT KUMAR SAHU	/ /	AOR20220004593C202600051

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		VS	VS	()	
		ASWATHY S, COMMISSIONER CUM SECRETARY HEALTH AND FAMILY WELFARE DEPTT.		//	
24	D-CONTC/50561/2026	TARANI SAHOO	SWAGAT KUMAR SAHU	/ /	AOR20220004593C202600052
		VS	VS	()	
		ASWATHY S, COMMISSIONER CUM SECRETARY HEALTH AND FAMILY WELFARE DEPTT.		//	
25	D-CONTC/50562/2026	MAMATA DASH	SWAGAT KUMAR SAHU	/ /	AOR20220004593C202600053
		VS	VS	()	
		ASWATHY S, COMMISSIONER CUM SECRETARY HEALTH AND FAMILY WELFARE DEPTT.		//	
26	D-CRLMC/32793/2026	RABINDRA KUMAR SWAIN	NIRANJAN PANDA	/ /0	
		VS	VS	()	
		MANINDRANATH JENA		//	
27	D-CRLMC/32817/2026	SESHADEV MEHER	MAHES DAS	BIJEPUR /111 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-CRLMC/32821/2026	BENUDHAR DEEP	SONALI PANDA	KOKSARA /172 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-CRLMC/32828/2026	AKHAYA @KALIA PRADHAN	LAXMINARAYAN RAYATSINGH	GADISAGADA /59 /2015	AOD20240000645C202600041
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-CRLMP/32797/2026	MD. PARVEJ	BHAWANI SANKAR PANIGRAHI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-CRLMP/32816/2026	SURAJ KUMAR AGASTI	TUKUNA KUMAR MISHRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-CRLREV/32807/2026	KAMAL LOCHAN ROUT	ANUPAM RATH	BADSAHI /134 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-RVWPET/50563/2026	CHINTAMANI SAMAL	BIJAY JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-TRP(C)/50461/2026	ANUSAYA @ ANASUYA SUBUDHI	ASHOK KUMAR JENA	/ /	
		VS	VS	()	

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		ROSHAN KUMAR SENAPATI		//	
35	D-WA/50538/2026	SHAKUNTALA JENA	ADV.	/ /	
		VS	VS	()	
		SIKHYA O ANUSANDHAN		//	
36	D-WP(C)/50437/2026	MANOJ KUMAR MAJHI	AMITABH MISHRA	/ /	
	WP(C)/34898/2026	VS	VS	()	
		STATE OF ODISHA		//	
37	D-WP(C)/50438/2026	ASHIS KUMAR AGRAWAL	SOUGAT DASH	/ /	
	WP(C)/34923/2026	VS	VS	()	
		STATE OF ODISHA		//	
38	D-WP(C)/50439/2026	JAY BALADEVJEW S.H.G, NAGANPUR, KENDRAPARA	RAJIV KUMAR MAHANTA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
39	D-WP(C)/50441/2026	M/S VNET INFORMATION SYSTEMS PVT. LTD., BHUBANESWAR	AMITABH MISHRA	/ /	
	WP(C)/34905/2026	VS	VS	()	
		UNION OF INDIA		//	
40	D-WP(C)/50442/2026	M/S.GISS SECURITY SERVICES PVT.LTD., CUTTACK	LALIT MOHAN NANDA	/ /	
		VS	VS	()	
		UNION OF INDIA		//	
41	D-WP(C)/50444/2026	BABA AKHANDALAMANI S.H.G, PURUSOTTAMPUR, KENDRAPARA	RAJIV KUMAR MAHANTA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
42	D-WP(C)/50446/2026	JAY HANUMAN S.H.G, KENDRAPARA	RAJIV KUMAR MAHANTA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
43	D-WP(C)/50447/2026	JYOTIRMAYA NANDA	SAMIR KUMAR BEHERA	/ /	
		VS	VS	()	
		DEPUTY COMMISSIONER TRANSPORT NORTH CENTRAL ZONE, ANGUL		//	
44	D-WP(C)/50448/2026	PURNA CHANDRA KHADIA	ANUPAM RATH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
45	D-WP(C)/50450/2026	JYOTIRANJAN PAIKARAY	GOPABANDHU DASH	/ /	
		VS	VS	()	
		THE PRESIDING OFFICER, DEBT RECOVERY TRIBUNAL(DRT), ORISSA, CUTTACK		//	

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46	D-WP(C)/50452/2026	VITARCHHA PRIME HOME ASSOCIATION OF ALLOTTEES, BHUBANESWAR	MR. S. BAGARTI	/ /	
		VS	VS	()	
		PURI KONARK DEVELOPMENT AUTHORITY, PURI		//	
47	D-WP(C)/50453/2026	MAA DURGA S.H.G, KADAMCHHANDA, KENDRAPARA	RAJIV KUMAR MAHANTA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
48	D-WP(C)/50454/2026	SAKUNTALA DEHURI	ANUPAM RATH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
49	D-WP(C)/50455/2026	CHITTARANJAN DASH	RASHMI RANJAN DASH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
50	D-WP(C)/50456/2026	PHILICITA@PHILICIA LAKRA	ANUPAM RATH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
51	D-WP(C)/50457/2026	RAJAT KUMAR BEHERA	NIRANJAN LENKA	/ /	
	WP(C)/34909/2026	VS	VS	()	
		STATE OF ODISHA		//	
52	D-WP(C)/50458/2026	ALIYA S.H.G, KENDRAPARA	RAJIV KUMAR MAHANTA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
53	D-WP(C)/50459/2026	MANOJ KUMAR SAHU	MANOJ KUMAR PANDA	/ /	
		VS	VS	()	
		ANIMA SAHU		//	
54	D-WP(C)/50460/2026	BASANTI KHADIA	ANUPAM RATH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
55	D-WP(C)/50462/2026	SIDA MAJHEE	BANSHIDHAR SATAPATHY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
56	D-WP(C)/50463/2026	M/S.NEURON COMPUTER SERVICES, CHANDRASEKHARPUR, BHUBANESWAR	SATYAJIT MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
57	D-WP(C)/50464/2026	DAYANANDA MIRDHA@CHHATAR	ANUPAM RATH	/ /	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-WP(C)/50465/2026	ARUNA KUMAR NAYAK	LALIT MOHAN NANDA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-WP(C)/50466/2026	SCHOOL OF LIFE SCIENCE, ANGUL	GOPAL PRASAD JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-WP(C)/50467/2026	JYOTI REDDY	RANJAN KUMAR ROUT	/ /	AOR20230000872C202600064
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-WP(C)/50468/2026	AJAYA KUMAR PANDA	LALIT MOHAN NANDA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-WP(C)/50469/2026	RIDHI RIHANSHI DAS	BHAWANI SANKAR PANIGRAHI	/ /	
		VS	VS	()	
		UNION OF INDIA		//	
63	D-WP(C)/50471/2026	STATESMAN ACADEMY OF MEDICAL SCIENCE, BHUBANESWAR	GOPAL PRASAD JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-WP(C)/50472/2026	ABDUL REHEMAN KHAN	NIRANJAN LENKA	/ /	
	WP(C)/34911/2026	VS	VS	()	
		STATE OF ODISHA		//	
65	D-WP(C)/50473/2026	BHARAT BHUSAN SATPATHY	SHASHI BHUSAN JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-WP(C)/50474/2026	BARUN BHOI	SHASHI BHUSAN JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-WP(C)/50476/2026	PRASANTA KUMAR MOHANTY	SHASHI BHUSAN JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-WP(C)/50477/2026	SRIKRISHNA INSTITUTE OF NURSING AND MEDICAL SCIENCE, BERHAMPUR	GOPAL PRASAD JENA	/ /	
		VS	VS	()	

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		STATE OF ODISHA		//	
69	D-WP(C)/50478/2026	BHAGIRATHI ROUL	SHASHI BHUSAN JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
70	D-WP(C)/50479/2026	SANJEEB KUMAR NAYAK	MANOJA KUMAR KHUNTIA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
71	D-WP(C)/50480/2026	RAJKISHORE ROUTRAY	SHASHI BHUSAN JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
72	D-WP(C)/50481/2026	AFFINITY SCHOOL OF NURSING, KHORDHA	GOPAL PRASAD JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
73	D-WP(C)/50482/2026	SIBA PRASAD MISHRA	SHASHI BHUSAN JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
74	D-WP(C)/50483/2026	SUNAKAR TARAI	MANOJA KUMAR KHUNTIA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
75	D-WP(C)/50484/2026	AKHILESH KUMAR VERMA	ASHOK KUMAR MOHAPATRA	/ /	
		VS	VS	()	
		MAHANANDI COALFIELDS LTD, JHARSHUGUDA		//	
76	D-WP(C)/50485/2026	ARDHENDU GORAI	SHASHI BHUSAN JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
77	D-WP(C)/50486/2026	RANJAN KUMAR DASH	MANOJA KUMAR KHUNTIA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
78	D-WP(C)/50487/2026	JAGADISWAR PATNAIK	RAMDAS ACHARY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
79	D-WP(C)/50488/2026	B.L.SABYASACHI BARIK	SHASHI BHUSAN JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	

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80	D-WP(C)/50489/2026	SHISHIR KUMAR SAHOO	PRAVA RANJAN MISHRA	/ /	
		VS	VS	()	
		APPELLATE TRIBUNAL UNDER SAFEMA, GOVT OF INDIA, NEW DELHI		//	
81	D-WP(C)/50490/2026	UTTAR KUMAR PATI	SHASHI BHUSAN JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
82	D-WP(C)/50491/2026	RASMIRANJAN MALLICK	MANOJA KUMAR KHUNTIA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
83	D-WP(C)/50492/2026	DEBASHIS SAHU	DIPTI RANJAN BHOKTA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
84	D-WP(C)/50493/2026	RANJAN KUMAR MOHANTY	MANOJA KUMAR KHUNTIA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
85	D-WP(C)/50494/2026	GANESWAR PAL	SHASHI BHUSAN JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
86	D-WP(C)/50495/2026	SUSIL KUMAR PRUSTY	ALOK KUMAR PANDA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
87	D-WP(C)/50497/2026	SRINATH MISHRA	TUKUNA KUMAR MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
88	D-WP(C)/50498/2026	RATNAKAR DHRUA	MANOJA KUMAR KHUNTIA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
89	D-WP(C)/50499/2026	PRASANTA KUMAR DASH	PRAVA RANJAN MISHRA	/ /	
		VS	VS	()	
		APPELLATE TRIBUNAL UNDER SAFEMA, NEW DELHI		//	
90	D-WP(C)/50500/2026	SANJEEB KUMAR MAHAKUD@SANJEEB MAHAKUD	ALOK KUMAR PANDA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
91	D-WP(C)/50501/2026	BHANJA KUMAR	MANOJA KUMAR KHUNTIA	/ /	

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		VS	VS	()	
		STATE OF ODISHA		//	
92	D-WP(C)/50502/2026	SANJUKTA PANIGRAHI	SHREYANSH RAJGURU	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-WP(C)/50503/2026	JYOTI MAHARANA	SOUMYA JYOTI BISWAL	/ /	
	WP(C)/34913/2026	VS	VS	()	
		THE PRINCIPAL, R.C.M.SCIENCE COLLEGE, GANJAM		//	
94	D-WP(C)/50504/2026	KRITI PRASAD NAYAK	MANOJA KUMAR KHUNTIA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-WP(C)/50505/2026	SANJAYA KUMAR PARIDA	MANOJA KUMAR KHUNTIA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-WP(C)/50506/2026	REETARANI PUJARI	SHREYANSH RAJGURU	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-WP(C)/50507/2026	SATYABRATA MOHANTY	MANOJA KUMAR KHUNTIA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-WP(C)/50508/2026	NIRANJAN BARIK	MANOJA KUMAR KHUNTIA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-WP(C)/50509/2026	M/S APEX NEURO SCAN AND DIAGNOSTICS (P) LTD., CUTTACK	LAMBITA KINAPATI	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-WP(C)/50510/2026	BIREN KUMAR PATRA	MANOJA KUMAR KHUNTIA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-WP(C)/50511/2026	MATHURA DEHURY	RAJESH RANJAN SAHOO	/ /	
	WP(C)/34904/2026	VS	VS	()	
		THE COLLECTOR-CUM-DISTRICT MAGISTRATE, DHENKANAL		//	
102	D-WP(C)/50512/2026	BIKASH BEHERA	MANOJA KUMAR KHUNTIA	/ /	
		VS	VS	()	

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		STATE OF ODISHA		//	
103	D-WP(C)/50513/2026	JITENDRA NAIK	MANOJA KUMAR KHUNTIA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
104	D-WP(C)/50514/2026	BASISTHA KUMAR BHOI	MANOJA KUMAR KHUNTIA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
105	D-WP(C)/50515/2026	DIPTI RANJAN MOHARANA	MANOJA KUMAR KHUNTIA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
106	D-WP(C)/50516/2026	KUSAL KORAS TIGGA	MANOJA KUMAR KHUNTIA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
107	D-WP(C)/50517/2026	HRUDANANDA SABAR	MANOJA KUMAR KHUNTIA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
108	D-WP(C)/50518/2026	MANASI BARAL	MALAYA KETAN BALABANTARAY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
109	D-WP(C)/50519/2026	JADU HANSDA	MANOJA KUMAR KHUNTIA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
110	D-WP(C)/50520/2026	SANJAY KERTETTA	MANOJA KUMAR KHUNTIA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
111	D-WP(C)/50521/2026	RAJKISHORE MAJHI	MANOJA KUMAR KHUNTIA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
112	D-WP(C)/50525/2026	SURYA NARAYAN SAHOO	MANOJA KUMAR KHUNTIA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
113	D-WP(C)/50526/2026	SAMEER TOPPO	MANOJA KUMAR KHUNTIA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :22/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
114	D-WP(C)/50527/2026	SUKADEV MUNDA	MANOJA KUMAR KHUNTIA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
115	D-WP(C)/50528/2026	BAIDYANATH SABAR	MANOJA KUMAR KHUNTIA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
116	D-WP(C)/50529/2026	RAKESH CHANDRA NAIK	MANOJA KUMAR KHUNTIA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
117	D-WP(C)/50530/2026	JASHOBANTA MAHANTA	MANOJA KUMAR KHUNTIA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
118	D-WP(C)/50531/2026	DILLIP KUMAR DAS	MANOJA KUMAR KHUNTIA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
119	D-WP(C)/50532/2026	BISWANATH RANSINGH	MANOJA KUMAR KHUNTIA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
120	D-WP(C)/50533/2026	JAMBESWAR NAYAK	MANOJA KUMAR KHUNTIA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
121	D-WP(C)/50534/2026	PRAKASH KUMAR SWAIN	MANOJA KUMAR KHUNTIA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
122	D-WP(C)/50535/2026	AJIT KUMAR NAIK	MANOJA KUMAR KHUNTIA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
123	D-WP(C)/50536/2026	SWETA KUMAR KARAN	MANOJA KUMAR KHUNTIA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
124	D-WP(C)/50537/2026	ARUN KUMAR CHHATTAR	MANOJA KUMAR KHUNTIA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
125	D-WP(C)/50539/2026	TAUSHRAM SABAR	MANOJA KUMAR KHUNTIA	/ /	

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FILING REPORT AS ON :22/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
126	D-WP(C)/50540/2026	MAA MANGALA PANI PANCHAYAT, BALASORE	BIKASH CHANDRA PARIJA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-WP(C)/50541/2026	BIJAY KUMAR NAIK	MANOJA KUMAR KHUNTIA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-WP(C)/50542/2026	DASARA MUNDA	MANOJA KUMAR KHUNTIA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-WP(C)/50543/2026	LINGARAJ SAHU	RAKESH KUMAR DAS	/ /	AOR20220001298C202600063
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-WP(C)/50544/2026	FAKIR KANHAR	MANOJA KUMAR KHUNTIA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-WP(C)/50545/2026	TRINATH SAHOO	ALOK KUMAR PANDA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-WP(C)/50546/2026	ANANDA CHANDRA MAJHI	MANOJA KUMAR KHUNTIA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-WP(C)/50547/2026	BIJAN KUMAR NAIK	MANOJA KUMAR KHUNTIA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-WP(C)/50548/2026	PARASHARA NAIK	MANOJA KUMAR KHUNTIA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-WP(C)/50549/2026	RENUBALA BEHERA	PRASANNA KUMAR RATH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-WP(C)/50550/2026	KASTU CHARAN PRADHAN	MANOJA KUMAR KHUNTIA	/ /	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		STATE OF ODISHA		//	
137	D-WP(C)/50551/2026	RIKASH RANJAN SINGH	MANOJA KUMAR KHUNTIA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
138	D-WP(C)/50552/2026	BAIKUNTHA NATH BENTKAR	MANOJA KUMAR KHUNTIA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
139	D-WP(C)/50553/2026	DEEPARANJAN SABAR	MANOJA KUMAR KHUNTIA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
140	D-WP(C)/50554/2026	BIJAY KUMAR NAYAK	MANOJA KUMAR KHUNTIA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
141	D-WP(C)/50555/2026	BASANTA KUMAR KANHAR	MANOJA KUMAR KHUNTIA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
142	D-WP(C)/50556/2026	ANJEET KHAKHA	MANOJA KUMAR KHUNTIA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
143	D-WP(C)/50557/2026	RICHA MOBILE	SUBHAM AGRAWAL	/ /	AOR20220001380C202600063
		VS	VS	()	
		STATE OF ODISHA		//	
144	D-WP(C)/50558/2026	MUNA PATRA	SUKANTA KUMAR DALAI	/ /	AOD20240000306C202600174
		VS	VS	()	
		STATE OF ODISHA		//	
145	D-WP(C)/50559/2026	SUBASH CHANDRA BHATRA	RAJU KUMAR SATPATHY	/ /	
		VS	VS	()	
		SURAMA DEVI BHATRA		//	
146	D-WP(C)/50564/2026	SAGAR CONSTRUCTION, KATAKA	SUKANTA KUMAR DALAI	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
147	D-ABLAPL/32794/2026	JAGA @ MRUTUNJAYA DAS	DEEPAK KU SAHOO	KENDRAPARA SADAR /652 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-ABLAPL/32795/2026	DAYA BAG	JANMEJAYA KATIKIA	TITILAGARH /260 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
149	D-ABLAPL/32798/2026	ARTA @ ARTTA BAG	JANMEJAYA KATIKIA	SINDHIKELA PS /135 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
150	D-ABLAPL/32799/2026	NARAYAN BEHERA	RAJENDRA NARAYAN ROUT	TIHIDI /65 /2026	AOR20220001558C202600210
		VS	VS	()	
		STATE OF ODISHA		//	
151	D-ABLAPL/32800/2026	LAXMI SWAIN @ LAXMIPRIYA SWAIN	BANSHIDHAR SATAPATHY	KUJANGA /263 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
152	D-ABLAPL/32802/2026	BIKASH CHAND @ BIKASH KUMAR CHAND	BHAKTA BHUSAN BARIK	BHOGRAI /318 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
153	D-ABLAPL/32803/2026	SK. ABUBARI @ SK. ABUBARI ALAM	KARTIK CHANDRA TRIPATHY	JAJPUR SADAR /278 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
154	D-ABLAPL/32804/2026	RAJENDRA PRASAD HOTA	SUSHANTA KUMAR JOSHI	BOLANGIR TOWN /479 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
155	D-ABLAPL/32805/2026	PRAFULLA SWAIN	BANSHIDHAR SATAPATHY	KUJANGA /263 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
156	D-ABLAPL/32810/2026	RAJA @ PRAVASH KUMAR ROUT	SATYA RANJAN MULIA	KHUNTUNI /287 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
157	D-ABLAPL/32813/2026	BIMALA NAIK	JUGALA KISHORE PANDA	TALCHER TOWN /819 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
158	D-ABLAPL/32814/2026	MUKESH KUMAR AGRAWAL @ MANOJ AGRAWAL @ MUKESH AGRAWAL @ KALU		PADAMPUR /231 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
159	D-ABLAPL/32815/2026	KURUME MAJHI	TUKUNA KUMAR MISHRA	TIKIRI /173 /2026	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
160	D-ABLAPL/32819/2026	SHIK SAMIRUDDIN	JAJATI KESHARI KHUNTIA	KAMARDA /248 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
161	D-ABLAPL/32820/2026	SANICHAR ORAM	KAMIL RASHID	BADMAL /327 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
162	D-ABLAPL/32823/2026	SHARMISTHA MAHAPATRA	BISHNU PRASAD PRADHAN	JAJPUR ROAD /57 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
163	D-ABLAPL/32825/2026	JAYADEV SAHOO @BUDHIA	ACHYUTANANDA PATTANAIK	SIMULIA /377 /2026	AOD20240000586C202600309
		VS	VS	()	
		STATE OF ODISHA		//	
164	D-ABLAPL/32826/2026	RATNAKAR SUNDARAY	ACHYUTANANDA PATTANAIK	INFOVALLY UPD BHUBANESWAR /193 /2026	AOD20240000586C202600310
		VS	VS	()	
		STATE OF ODISHA		//	
165	D-ABLAPL/32829/2026	TAPAS KUMAR DAS	SAMEER KUMAR DAS	BASTA /485 /2026	AOD20240000338C202600226
		VS	VS	()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

MISC CASES FILED on :22/10/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ARBP/32115/2024 ARBP/48/2024	RAJESH MOHANTY CONSTRUCTION PVT.LTD.,BHUBA MP	M/S.S.SUDHAKAR RAO,BHUBANESWAR	9/2026
2	D-TRP(C)/50461/2026 TRP(C)/ /	ANUSAYA @ ANASUYA SUBUDHI MP	ASHOK KUMAR JENA	385/2026
3	D-BLAPL/23959/2026 BLAPL/8217/2026	SATABDI MAHARANA MP		766/2026
4	D-BLAPL/28992/2026 BLAPL/9901/2026	BISHNU GOUDA MP		767/2026
5	D-CRLREV/32807/2026 CRLREV/ /	KAMAL LOCHAN ROUT MP	ANUPAM RATH	1233/2026
6	D-ABLAPL/19009/2026 ABLAPL/8099/2026	NARENDRA BADAJENA MP	SUDEEP KUMAR SARANGI	1857/2026
7	D-CMP/50449/2026 CMP/ /	BHABANI SHANKAR @ BHABANI SANKAR NAYAK MP	ANUPAM DASH	2080/2026
8	D-CMP/50449/2026 CMP/ /	BHABANI SHANKAR @ BHABANI SANKAR NAYAK MP	ANUPAM DASH	2081/2026
9	D-CMP/50451/2026 CMP/ /	PUSPANJALI MOHARATHI MP	SAMIR KUMAR MISHRA, (SR.ADV.)	2082/2026
10	D-CMP/50451/2026 CMP/ /	PUSPANJALI MOHARATHI MP	SAMIR KUMAR MISHRA, (SR.ADV.)	2083/2026
11	D-CMP/50496/2026 CMP/ /	CHAKRA MEHER MP	KEDAR KUMAR DASH	2084/2026
12	D-CMP/30420/2025 CMP/1162/2025	RAJESH MOHANTY CONSTRUCTION PVT. LTD.,KHORDHA MP	S.S.SUDHAKAR RAO(SR. ADV.)	2085/2026
13	D-CMP/50522/2026 CMP/ /	NALINI PRAVA SABAT MP	SUDHANSU SEKHAR JENA	2086/2026
14	D-CMP/50522/2026 CMP/ /	NALINI PRAVA SABAT MP	SUDHANSU SEKHAR JENA	2087/2026
15	D-CMP/50522/2026 CMP/ /	NALINI PRAVA SABAT MP	SUDHANSU SEKHAR JENA	2088/2026
16	D-CMP/50560/2026 CMP/ /	P.ISMILE MP	RAJU KUMAR SATAPATHY	2089/2026
17	D-MACA/720/2013 MACA/720/2013	N.I.A.CO.LTD. MP	M/S.S.SUDHAKAR RAO	2353/2026
18	D-MACA/722/2013 MACA/722/2013	N.I.A.CO.LTD. MP	M/S.S.SUDHAKAR RAO	2354/2026
19	D-MACA/722/2013 MACA/722/2013	N.I.A.CO.LTD. MP	M/S.S.SUDHAKAR RAO	2355/2026
20	D-MACA/720/2013 MACA/720/2013	N.I.A.CO.LTD. MP	M/S.S.SUDHAKAR RAO	2356/2026
21	D-MACA/720/2013 MACA/720/2013	N.I.A.CO.LTD. MP	M/S.S.SUDHAKAR RAO	2357/2026
22	D-MACA/722/2013 MACA/722/2013	N.I.A.CO.LTD. MP	M/S.S.SUDHAKAR RAO	2358/2026
23	D-CRLMC/32793/2026 CRLMC/ /	RABINDRA KUMAR SWAIN MP	NIRANJAN PANDA	3002/2026
24	D-CRLMC/32817/2026 CRLMC/ /	SESHADEV MEHER MP	MAHES DAS	3003/2026
25	D-WA/50538/2026 WA/ /	SHAKUNTALA JENA MP	ADV.	3265/2026
26	D-WA/50538/2026	SHAKUNTALA JENA	ADV.	

	WA/ /	MP		3266/2026
27	D-WP(C)/49950/2026	KATAKAM SRIRAMA MURTHY	BIRAJA PRASANNA DAS	
	WP(C)/34656/2026	MP		20720/2026
28	D-WP(C)/50437/2026	MANOJ KUMAR MAJHI	AMITABH MISHRA	
	WP(C)/34898/2026	MP		20721/2026
29	D-WP(C)/50439/2026	JAY BALADEVJEW S.H.G, NAGANPUR, KEN	RAJIV KUMAR MAHANTA	
	WP(C)/ /	MP		20722/2026
30	D-WP(C)/50442/2026	M/S.GISS SECURITY SERVICES PVT.LTD.,	CHITTA MOHAN NANDA	
	WP(C)/ /	MP		20723/2026
31	D-WP(C)/50444/2026	BABA AKHANDALAMANI S.H.G, PURUSO	RAJIV KUMAR MAHANTA	
	WP(C)/ /	MP		20724/2026
32	D-WP(C)/50441/2026	M/S VNET INFORMATION SYSTEMS PVT. L	ANUPAM BHUSHAN	
	WP(C)/34905/2026	MP		20725/2026
33	D-WP(C)/50446/2026	JAY HANUMAN S.H.G, KENDRAPARA	RAJIV KUMAR MAHANTA	
	WP(C)/ /	MP		20726/2026
34	D-WP(C)/50447/2026	JYOTIRMAYA NANDA	SAMIR KUMAR BEHERA	
	WP(C)/ /	MP		20727/2026
35	D-WP(C)/50450/2026	JYOTIRANJAN PAIKARAY	GOPABANDHU DASH	
	WP(C)/ /	MP		20728/2026
36	D-WP(C)/50420/2026	TAHALU SAHOO	PRASANNA KUMAR MISHRA	
	WP(C)/ /	MP		20729/2026
37	D-WP(C)/50408/2026	SUPERINTENDING ENGINEER, BAITARINI	BISWAJIT DASH, OAS(C), KEONJHAR	
	WP(C)/ /	MP		20730/2026
38	D-WP(C)/50453/2026	MAA DURGA S.H.G, KADAMCHHANDA, K	RAJIV KUMAR MAHANTA	
	WP(C)/ /	MP		20731/2026
39	D-WP(C)/50408/2026	SUPERINTENDING ENGINEER, BAITARINI	BISWAJIT DASH, OAS(C), KEONJHAR	
	WP(C)/ /	MP		20731/2026
40	D-WP(C)/50457/2026	RAJAT KUMAR BEHERA	NIRANJAN LENKA	
	WP(C)/34909/2026	MP		20732/2026
41	D-WP(C)/50458/2026	ALIYA S.H.G, KENDRAPARA	RAJIV KUMAR MAHANTA	
	WP(C)/ /	MP		20733/2026
42	D-WP(C)/50459/2026	MANOJ KUMAR SAHU	MANOJ KUMAR PANDA	
	WP(C)/ /	MP		20734/2026
43	D-WP(C)/50462/2026	SIDA MAJHEE	BANSHIDHAR SATAPATHY	
	WP(C)/ /	MP		20735/2026
44	D-WP(C)/14384/2025	JAYA CHANDRA SAHU		
	WP(C)/13164/2025	MP		20736/2026
45	D-WP(C)/50469/2026	RIDHI RIHANSHI DAS	BHAWANI SANKAR PANIGRAHI	
	WP(C)/ /	MP		20737/2026
46	D-WP(C)/50463/2026	M/S.NEURON COMPUTER SERVICES, CHA	SATYASEKHARPUR, BBSR	
	WP(C)/ /	MP		20738/2026
47	D-WP(C)/50422/2026	BULU GOUDA	KANANBALA ROY CHOUDHURY	
	WP(C)/ /	MP		20739/2026
48	D-WP(C)/50472/2026	ABDUL REHEMAN KHAN	NIRANJAN LENKA	
	WP(C)/34911/2026	MP		20740/2026
49	D-WP(C)/18047/2026	CHANDRA MOHAN ROUTRAY	TUKUNA KUMAR MISHRA	
	WP(C)/19438/2026	MP		20741/2026
50	D-WP(C)/50423/2026	UMAKANTA MOHANTY	KANANBALA ROY CHOUDHURY	
	WP(C)/ /	MP		20742/2026
51	D-WP(C)/50409/2026	SUPERINTENDING ENGINEER OF BAITAR	BISWAJIT DASH, OAS(C), KEONJHAR	
	WP(C)/ /	MP		20743/2026
52	D-WP(C)/50409/2026	SUPERINTENDING ENGINEER OF BAITAR	BISWAJIT DASH, OAS(C), KEONJHAR	
	WP(C)/ /	MP		20744/2026
53	D-WP(C)/44780/2026	SHYAM SUNDAR NAYAK	SATYA RANJAN PATI	
	WP(C)/30863/2026	MP		20745/2026
54	D-WP(C)/44994/2026	KHAGESWAR BEHERA	PANKAJ KUMAR SAHOO	
	WP(C)/31054/2026	MP		20746/2026
55	D-WP(C)/50487/2026	JAGADISWAR PATNAIK	RAMDAS ACHARY	
	WP(C)/ /	MP		20747/2026
56	D-WP(C)/50488/2026	B.L.SABYASACHI BARIK	SHASHI BHUSAN JENA	
	WP(C)/ /	MP		20748/2026
57	D-WP(C)/50489/2026	SHISHIR KUMAR SAHOO	PRAVA RANJAN MISHRA	
	WP(C)/ /	MP		20749/2026

58	D-WP(C)/50492/2026	DEBASHIS SAHU	DIPTI RANJAN BHOKTA	
	WP(C)/ /	MP		20750/2026
59	D-WP(C)/50424/2026	RANJAN SAHOO	KANANBALA ROY CHOUDHURY	
	WP(C)/ /	MP		20751/2026
60	D-WP(C)/50495/2026	SUSIL KUMAR PRUSTY	ALOK KUMAR PANDA	
	WP(C)/ /	MP		20752/2026
61	D-WP(C)/50499/2026	PRASANTA KUMAR DASH	PRAVA RANJAN MISHRA	
	WP(C)/ /	MP		20753/2026
62	D-WP(C)/50410/2026	SUPERINTENDING ENGINEER OF BAITARANI WATER AND SANITATION DIVISION, KEONJHAR		
	WP(C)/ /	MP		20754/2026
63	D-WP(C)/50410/2026	SUPERINTENDING ENGINEER OF BAITARANI WATER AND SANITATION DIVISION, KEONJHAR		
	WP(C)/ /	MP		20755/2026
64	D-WP(C)/50500/2026	SANJEEB KUMAR MAHAKUD@SANJEEB MAHAKUD	ALOK KUMAR PANDA	
	WP(C)/ /	MP		20756/2026
65	D-WP(C)/50503/2026	JYOTI MAHARANA	SOUMYA JYOTI BISWAL	
	WP(C)/34913/2026	MP		20757/2026
66	D-WP(C)/50411/2026	SUPERINTENDING ENGINEER, BAITARANI WATER AND SANITATION DIVISION, KEONJHAR		
	WP(C)/ /	MP		20758/2026
67	D-WP(C)/50509/2026	M/S APEX NEURO SCAN AND DIAGNOSTICS (P) LTD, CUTTACK	C.R. DUTTA	
	WP(C)/ /	MP		20759/2026
68	D-WP(C)/50411/2026	SUPERINTENDING ENGINEER, BAITARANI WATER AND SANITATION DIVISION, KEONJHAR		
	WP(C)/ /	MP		20760/2026
69	D-WP(C)/50511/2026	MATHURA DEHURY	RAJESH RANJAN SAHOO	
	WP(C)/34904/2026	MP		20761/2026
70	D-WP(C)/50518/2026	MANASI BARAL	MALAYA KETAN BALABANTARAY	
	WP(C)/ /	MP		20762/2026
71	D-WP(C)/50428/2026	SUNITA BEHERA	TAPAN KUMAR BISWAL	
	WP(C)/ /	MP		20763/2026
72	D-WP(C)/34100/2026	BIRAT CHANDRA DAGARA	M/S RAJIV KUMAR MAHANTA	
	WP(C)/23680/2026	MP		20764/2026
73	D-WP(C)/50412/2026	SUPERINTENDING ENGINEER OF BAITARANI WATER AND SANITATION DIVISION, KEONJHAR		
	WP(C)/ /	MP		20765/2026
74	D-WP(C)/50412/2026	SUPERINTENDING ENGINEER OF BAITARANI WATER AND SANITATION DIVISION, KEONJHAR		
	WP(C)/ /	MP		20766/2026
75	D-WP(C)/50429/2026	PUSPANJALI SAHU	TAPAN KUMAR BISWAL	
	WP(C)/ /	MP		20767/2026
76	D-WP(C)/50545/2026	TRINATH SAHOO	ALOK KUMAR PANDA	
	WP(C)/ /	MP		20768/2026
77	D-WP(C)/50413/2026	SUPERINTENDING ENGINEER, BAITARANI WATER AND SANITATION DIVISION, KEONJHAR		
	WP(C)/ /	MP		20769/2026
78	D-WP(C)/50413/2026	SUPERINTENDING ENGINEER, BAITARANI WATER AND SANITATION DIVISION, KEONJHAR		
	WP(C)/ /	MP		20770/2026
79	D-WP(C)/50430/2026	SUSANTA KUMAR BAL	PRABODHA CHANDRA NAYAK	
	WP(C)/ /	MP		20771/2026
80	D-WP(C)/50433/2026	M/S SOCIETY FOR ENVIRONMENTAL PROMOTION AND HUMAN RESOURCE DEPARTMENT	MOHAN KUMAR MAHANTA	
	WP(C)/ /	MP		20772/2026
81	D-WP(C)/50434/2026	HIMANSHU NAYAK	SOUBHAGYA KUMAR DASH	
	WP(C)/34912/2026	MP		20773/2026
82	D-WP(C)/50559/2026	SUBASH CHANDRA BHATRA	RAJU KUMAR SATPATHY	
	WP(C)/ /	MP		20774/2026
83	D-WP(C)/50427/2026	BULI PRADHAN	TAPAN KUMAR BISWAL	
	WP(C)/34918/2026	MP		20775/2026
84	D-WP(C)/50431/2026	NIKUNJA BIHARI PRUSTY	KANANBALA ROY CHOUDHURY	
	WP(C)/ /	MP		20776/2026
85	D-WP(C)/50432/2026	CHITTARANJAN MUDULI	PRABODHA CHANDRA NAYAK	
	WP(C)/ /	MP		20777/2026
86	D-WP(C)/50564/2026	SAGAR CONSTRUCTION, KATAKA	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		20778/2026
87	D-WP(C)/50558/2026	MUNA PATRA	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		20779/2026
88	D-WP(C)/50467/2026	JYOTI REDDY	RANJAN KUMAR ROUT	
	WP(C)/ /	MP		20780/2026
89	D-WP(C)/50543/2026	LINGARAJ SAHU	RAKESH KUMAR DAS	

	WP(C)/ /	MP		20781/2026
90	D-WP(C)/50557/2026	RICHA MOBILE	SUBHAM AGRAWAL	
	WP(C)/ /	MP		20782/2026